## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 3595

TO BE ANSWERED ON THE 02<sup>ND</sup> APRIL, 2025/ CHAITRA 12, 1947 (SAKA)
STATUS OF THE UMBRELLA SCHEME ON WOMEN'S SAFETY

3595 SHRI SUJEET KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the current status of the implementation of the Umbrella Scheme on "Safety of Women" and its key achievements so far;
- (b) the measures taken to strengthen forensic capabilities, particularly in DNA analysis and cyber forensics, under this scheme; and
- (c) the steps undertaken to enhance the effectiveness of the 112 Emergency Response Support System (ERSS) 2.0 for women's safety?

## **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR)

- (a) to (c): Ministry of Home Affairs is implementing six projects under Umbrella Scheme for "Safety of Women" in collaboration with States and Union Territories for ensuring timely intervention and investigation in cases of crime against women and enhanced efficiency in investigation and crime prevention in such matters. Details of the project are as under-
  - 112 Emergency Response Support System (ERSS)
  - Upgradation of Central Forensic Sciences Laboratories, including setting up of a National Forensic Data Centre
  - Strengthening of DNA Analysis, Cyber Forensic capacities in State
     Forensic Science Laboratories (FSLs)

- Cyber Crime Prevention against Women and Children
- Capacity building and training of investigators and prosecutors in handling sexual assault cases against women and children
- Women Help Desk & Anti-human Trafficking Units

The Ministry of Home Affairs is funding for the setup of Women Help Desks (WHDs) in police stations, to improve women's access to police services. So far, 14,658 WHDs are operational across all States and UTs, out of which 13,743 WHDs are led by women officers. Additionally, 827 Anti-Human Trafficking Units (AHTUs) have been established across all States/UTs. The Cyber Crime Prevention against Women & Children project is implemented in all States and UTs. So far, Cyber Forensic Training Laboratories have been setup in 33 States/UTs and over 24,624 officials including police officers, judges and prosecutors have been trained. A portal for reporting cyber-crime against women and children is also active. Under the Nirbhaya fund, projects worth ₹245.29 crore have been approved for enhancing DNA and Cyber Forensic capabilities in State Forensic Labs across 30 States/UTs. DNA Analysis facility has been established in Chandigarh. Six National Cyber Forensic Labs, along with a National Forensic Data Centre has been approved. 34,626 officials including Investigation Officers, Prosecution Officers and Medical Officers have been trained on DNA evidence management and the use of Sexual Assault

Evidence Collection Kits. Also, 18,020 Sexual Assault Evidence Collection Kits has been distributed to States/UTs.

The Emergency Response Support System (ERSS) is operational across all 36 States/UTs. The upgraded ERSS (2.0) enhances emergency services with improved data centers, wider district coverage, higher call capacity, vehicle tracking, and disaster recovery. Disaster Recovery facilities are functional at C-DAC centers in Noida and Thiruvananthapuram. ERSS is now integrated with other emergency helplines such as Railway Helpline, Women Helpline, Child Helpline, and Disaster Response services.

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